GOVERNMENT OF INDIA MINISTRY OF PARLIAMENTARY AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 5064 TO BE ANSWERED ON 27.03.2018

Dissemination of Parliamentary Awareness

QUESTION

5064. SHRI JAGDAMBIKA PAL: Will the Minister of Parliamentary Affairs be pleased to state:

- (a) Whether the Government allocates funds to conduct various programmes viz: student parliament, seminars and sensitization campaign in different states for dissemination of parliamentary awareness among the youth;
- (b) If so, the details thereof along with the funds allocated during the last three years and the current year, scheme & State-wise; and
- (c) the actual expenditure incurred for such programmes during the said period?

ANSWER

Minister of State in the Ministry of Water Resources, River Development & Ganga Rejuvenation; and Minister of State in the Ministry of Parliamentary Affairs (Shri Arjun Ram Meghwal)

(a) The Ministry of Parliamentary Affairs gives financial assistance to States/ UTs for organizing 'Youth Parliament Competitions' in the recognized High/ Higher Secondary Schools for creating awareness about the Parliamentary functions and procedures amongst the Indian youth under the "Scheme of Financial Assistance to States/Union Territories for organising Youth Parliament Competitions". The actual expenditure is reimbursed by the Ministry on the basis of the report submitted by the States/ UTs, subject to the following ceiling:-

(i) Legislatures having members up to 100 Rs. 3 Lacs p.a.

(ii) Legislatures having members between 100-200 Rs. Rs 4 Lacs p.a.

(iii) Legislatures having members above 200 Rs. 5 Lacs p.a.

(iv) UTs having no legislatures Rs. 2 Lacs per UT p.a.

(b) & (c) The details of the financial assistance given under the Scheme to the various States/UTs during the last three years and the current year vis-à-vis the actual expenditure incurred are as under:-

SI No	Name of the State/UT	Actual expenditure incurred by the State/UT	Amount reimbursed by the Ministry
2014-15			
1	Madhya Pradesh	Rs 2,21,809/-	Rs 2,21,809/-
2	West Bengal (Amount claimed for 3 years)	Rs 15,00,000/-	Rs 15,00,000/-
2015-16			
1	Madhya Pradesh	Rs 2,80,442/-	Rs 2,80,442/-
2	Odisha	Rs 4,00,000/-	Rs 4,00,000/-
2016-17			
1	West Bengal	Rs 5,00,000/-	Rs 5,00,000/-
2	Kerala	Rs 4,00,000/-	Rs 4,00,000/-
2017-18			
1	Odisha	Rs 412,493/-	Rs 412,493/-
2	Madhya Pradesh	Rs.5.04,987/-	Rs 5,00,000/-
